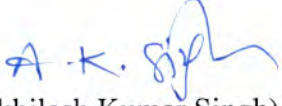


No. 10/63/2016-NCLT
NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3,
CGO Complex, Lodhi Road,
New Delhi- 110003.
Dated, the 11 January, 2018.

OFFICE ORDER

As ordered by the Hon'ble President, NCLT, Monday, the 15th January, 2018 is declared as holiday for NCLT, Hyderabad Bench on account of "Sankranti/Pongal Festival" and in its place Friday, the 27th April, 2018 is declared as working day for NCLT, Hyderabad Bench. The cases fixed for hearing on 15th January, 2018 before NCLT, Hyderabad Bench shall be taken up for hearing on 16th January, 2018 in addition to the cases already fixed for hearing on 16th January, 2018.


(Akhilesh Kumar Singh)
Under Secretary, NCLT
Tel: 011-24363667

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Registrar, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench/ New Delhi/ Kolkata/ Mumbai/ Chennai/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Guwahati/ Hyderabad.
5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
6. PS to Joint Secretary, MCA, New Delhi.
7. NCLT web site/ Notice Board.